

[24 July, 2002]

RAJYA SABHA

(a) whether Government propose to raise one border one force to fight the cross border terrorism;

(b) if so, the details thereof; and

(c) by when Government propose to raise the above force?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) to (c) The Group of Minister on Reforming the National Security System, recommended that only one force should be deployed on one border to avoid multiplicity of forces. The recommendation of the Group of Ministers has been accepted. There is no proposal to raise any new force.

Problems faced by displaced Kashmiri Pandits in Delhi

820. SHRI MUNAWAR HASAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that displaced Kashmiri Pandits registered at Delhi are not allowed to add the names of their wives and children to their Ration Cards;

(b) if so, the reasons therefor;

(c) whether it has come to the notice of Government that the Kashmiri Pandit Migrants are being harassed by the officials on this account; and

(d) whether Government are taking any action to ensure that the new entrants in the families of Kashmiri Pandit Migrants are entered into records of Ration Cards?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) No, Sir.

(b) The Question does not arise.

(c) No such complaints/reports have been received by this department.

(d) The name of the new entrants are added in the ration cards on the production of birth certificate for children and marriage certificate for wives or any other reliable documents as done in the case of other ration cards, as per departmental guidelines.